

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.806
TO BE ANSWERED ON 23.07.2021

MINIMUM AGE OF MARRIAGE

806. DR. VISHNU PRASAD M.K.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to revise the minimum age of marriage for girls;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any study on benefits to the women on social and economic fronts by increasing age of marriage; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): The Government had set up a Task Force vide notification dated 04th June, 2020 to examine the correlation of age of marriage and motherhood with (i) health, medical well-being and nutritional status of mother and neonate/infant/child, during pregnancy, birth and thereafter, (ii) key parameters like Infant Mortality Rate (IMR), Maternal Mortality Rate (MMR), Total Fertility Rate (TFR), Sex Ratio at Birth (SRB), Child Sex Ratio (CSR) etc. and (iii) any other relevant points pertaining to health and nutrition in this context. The Task Force has held consultations with various Stakeholders on various aspects of age of marriage and motherhood including the social and economic impact of child marriage.
